



IIFL CAPITAL

August 28, 2026

To,
Securities and Exchange Board of India,
 Division of Corporate Restructuring
 Corporation Finance Department
 SEBI Bhavan, Plot No. C4-A,
 "G" Block, Bandra Kurla Complex,
 Bandra (East), Mumbai – 400 051

Dear Sir/Madam,

Sub.: Open offer by Indo Borax and Chemicals Limited ("Acquirer") along with Zenrock Chemicals Private Limited ("PAC") to the public shareholders of Kronox Lab Sciences Limited ("Target Company") for acquisition of equity shares pursuant to Regulations 3(1) and 4 and other applicable provisions of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("SEBI (SAST) Regulations") ("Offer").

This has reference to the captioned Offer and further to our letter dated August 20, 2026 for submission of Public Announcement in terms of Regulations 3(1) and 4 and other applicable provisions of the Takeover Regulations.

In terms of Regulation 14(3) of the Takeover Regulations, the Detailed Public Statement dated August 27, 2026 has been published in the following publications on August 28, 2026:

Newspapers	Language	Edition
Financial Express	English	All Edition
Jansatta	Hindi	All Edition
Navshakti	Marathi	Mumbai Edition
Loksatta – Jansatta	Gujarati	Vadodara Edition

Please find enclosed a copy of Detailed Public Statement dated August 27, 2026 published on August 28, 2026 appeared in the Financial Express – English – Mumbai edition.

In terms of the SEBI circular no. SEBI/HO/CFD/DIL1/CIR/P/2018/011 dated January 19, 2018, we have filed the soft copy of the Detailed Public Statement in .PDF format along with this letter, online through SEBI Intermediary Portal at <https://siportal.sebi.gov.in> on August 28, 2026.

Should you require any further information / clarifications on the same, please contact the following persons:

Contact Person	Designation	Telephone	Email Id
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Thanking you,

For IIFL Capital Services Limited (formerly known as IIFL Securities Limited)



Name: Yogesh Malpani
Designation: Vice President
Encl.: As Above

IIFL Capital Services Limited (formerly known IIFL Securities Limited)

Corporate Identity Number: L99999MH1996PLC132983 | SEBI Merchant Banking Registration Number: INM000010940

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